

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/136/ (IB)/2017
NAME OF THE PETITIONER(S) : SUYOG MERCHANDISE SHIPPING PVT LTD
NAME OF THE RESPONDENT(S) : NISSAN MOTORS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

PJ. KISHIKESH
PJ. SRILAKSH
9841/88677

For Petitioner



Aashish Jain Nodia
for Suezana & Suezana

For Respondents



ORDER

Counsel representing both the parties are present and stated that the parties are intending to settle the matter by way of compromise and talks are in progress. They sought time to report the final outcome of the settlement talks. In view of the submissions, time is granted at request. Put up on 17.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)